

# **REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Seventh Lok Sabha**

**Twenty Sixth Report**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1981**

Presented on 26-8-1981

Adopted on 28-8-1981

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**(Seventh Lok Sabha)**

**TWENTY-SIXTH REPORT**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-sixth Report.

2. The Committee met on 24 August 1981 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 28 August 1981.

3. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding job guarantee to the educated youths of SC and ST.	2 hours
(2) Resolution regarding formulation of national wage policy.	2 hours
(3) Resolution regarding extension of provisions of Sixth Schedule to the Constitution to Tripura.	2 hours

*Recommendations*

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

August 24, 1981

Bhadra 2, 1903 (Saka)

G. LAKSHMANAN,

*Chairman.*

*Committee on Private  
Members' Bills and Resolutions.*